



बौद्धिक संपदा

भारत

एकस्य / अधिकृत्य / व्यापार चिह्न

भौगोलिक उपदर्शन / कॉपीराइट

अवरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA

Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIPM



भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकरव, अभिकल्प और व्यापार चिह्न

Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/694

Date:03.07.2025

OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri Akram Ali, Examiner of TM, GI & Copyright at, Trademark Registry, Ahmedabad, with immediate effect.

2. Shri. Akram Ali shall report to Head of Office, Trademark Registry, Ahmedabad and shall carry out the work assigned by the office. Shri. Akram Ali is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

S.K. Pandey
3/7/25
(S.K. Pandey)

Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Shri Akram Ali, Examiner of TM, GI & Copyright
Trade Marks Registry, Mumbai

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.



बौद्धिक संपदा

भारत

एकत्व / अभिकल्प / व्यापार चिह्न
भौगोलिक संकेतन / कॉपीराइट
अवलीपनअईअईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIPM



भारत सरकार
GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एक्सव, अभिकल्प और व्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/695

Date:03.07.2025

OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri N.K. Verma, Examiner of TM, GI & Copyright at, Trademark Registry Mumbai, with immediate effect.

2. Shri N.K. Verma, shall report to Head of Office, Trademark Registry, Mumbai and shall carry out the work assigned by the office. Shri N.K. Verma is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

Budley
3/7/25
(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Shri N.K. Verma, Examiner of TM, GI & Copyright
Trade Marks Registry, Ahmedabad

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.



बौद्धिक संपदा

भारत

एकता / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
अंतर्राष्ट्रीय अर्थव्यवस्था

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM



भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकरस्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/ 696

Date:03.07.2025

OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Smt. V.J. Karkera Personal Assistant at, Trademark Registry Ahmedabad, with immediate effect.

2. Smt. V.J. Karkera, shall report to Head of Office, Trademark Registry, Ahmedabad and shall carry out the work assigned by the office. Smt. V.J. Karkera is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

S.K. Pandey
3/7/25

(S.K. Pandey)

Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Smt. V.J. Karkera, Personal Assistant
Trade Marks Registry, Mumbai

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.



बौद्धिक संपदा

भारत

एकत्व / अधिकार / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
अवरजीएनआईआईएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM



भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकरव, अधिकार और व्यापार चिह्न

Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/ 697

Date:03.07.2025

OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Smt. S. Vasanthi, Stenographer Grade I at Trademark Registry Delhi, with immediate effect.

2. Smt. S. Vasanthi, shall report to Head of Office, Trademark Registry, Delhi and shall carry out the work assigned by the office. Smt. S. Vasanthi is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

S.K. Pandey
3/7/25

(S.K. Pandey)

Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Smt. S. Vasanthi, Stenographer Grade I
Trade Marks Registry, Chennai

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.



बौद्धिक संपदा

भारत

एकस्व / अभिकल्प / व्यापार चिह्न
भौगोलिक संदर्शन / कॉपीराइट
अवरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM



भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/698

Date:03.07.2025

OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri Radheshyam, Stenographer Grade I at, Trademark Registry, Chennai, with immediate effect.

2. Shri Radheshyam, shall report to Head of Office, Trademark Registry, Chennai and shall carry out the work assigned by the office. Shri Radheshyam is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

B. S. Pandey
3/7/25

(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Shri Radheshyam, Stenographer Grade I
Trade Marks Registry, New Delhi

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.



बौद्धिक संपदा

भारत

एकत्व / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
अवरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIPM



भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकरस्व, अभिकल्प और व्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/699

Date:03.07.2025

OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri D.R. Gorule, Assistant Examiner at, Trademark Registry, Delhi, with immediate effect.

2. Shri D.R. Gorule, shall report to Head of Office, Trademark Registry, Delhi and shall carry out the work assigned by the office. Shri D.R. Gorule is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

Brokey
3/7/25

(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Shri D.R. Gorule, Assistant Examiner
Trade Marks Registry, Mumbai

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.



बौद्धिक संपदा

भारत

एकत्व / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
अवचीटनअईअईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM



भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकत्व, अभिकल्प और व्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgooffice.in@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/ 700

Date:03.07.2025

OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Smt. R. Priya, Assistant Examiner at, Trademark Registry, Mumbai, with immediate effect.

2. Smt. R. Priya, shall report to Head of Office, Trademark Registry, Mumbai and shall carry out the work assigned by the office. Smt. R. Priya is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

S.K. Pandey
3/7/25

(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Smt. R. Priya, Assistant Examiner
Trade Marks Registry, Chennai

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.



बौद्धिक संपदा

भारत

एकत्व / अभिकल्प / व्यापार चिह्न
भौगोलिक संकेतन / कॉपीराइट
अवरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIIPM



भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकरस्व, अभिकल्प और व्यापार चिह्न
**Office of The Controller General
Patents, Designs & Trade Marks**

वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट नं 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/ 701

Date:03.07.2025

OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri Shailendra Kumar, Assistant Examiner at, Trademark Registry, Chennai, with immediate effect.

2. Shri Shailendra Kumar, shall report to Head of Office, Trademark Registry, Chennai, and shall carry out the work assigned by the office. Shri Shailendra Kumar is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

S.K. Pandey
3/7/25

(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Shri Shailendra Kumar, Assistant Examiner
Trade Marks Registry, Mumbai

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.



बौद्धिक संपदा

भारत

एकत्व / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
अवरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM



भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकत्व, अभिकल्प और व्यापार चिह्न
**Office of The Controller General
Patents, Designs & Trade Marks**

वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट नं 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/ 702

Date:03.07.2025

OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri C. Manoj Kumar, Assistant Superintendent at Trademark Registry, Chennai, with immediate effect.

2. Shri C. Manoj Kumar, shall report to Head of Office, Trademark Registry, Chennai, and shall carry out the work assigned by the office. Shri C. Manoj Kumar is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

S.K. Pandey
3/7/25

(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Shri C. Manoj Kumar, Assistant Superintendent
Trade Marks Registry, Mumbai

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.



बौद्धिक संपदा

भारत

एकरस / अभिकल्प / व्यापार चिह्न
भौगोलिक उद्देशन / कॉपीराइट
अवरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM



भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकरस, अभिकल्प और व्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट नं 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/ 703

Date:03.07.2025

OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri P. S. Sawant, Assistant Superintendent at Trademark Registry, Ahmedabad, with immediate effect.

2. Shri P. S. Sawant, shall report to Head of Office, Trademark Registry, Ahmedabad and shall carry out the work assigned by the office. Shri P. S. Sawant is eligible transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

S.K. Pandey
3/7/25

(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Shri P.S Sawant, Assistant Superintendent
Trade Marks Registry, Mumbai

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.



बौद्धिक संपदा

भारत

एकतन्त्र / अभिकल्प / व्यापार चिह्न
भौगोलिक उद्घोषण / कॉपीराइट
अवरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIPM



भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकतन्त्र, अभिकल्प और व्यापार चिह्न
**Office of The Controller General
Patents, Designs & Trade Marks**

वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन
BOUDDHIK SAMPADA BHAWAN
प्लॉट नं 32/ Plot No. 32
सेक्टर 14/ Sector 14
द्वारका/ Dwarka भारत / India
दूरभाष / Tel : +911125300205
ई-मेल / E-Mail : cgoffice.in@nic.in
वेबसाइट / Website: www.ipindia.nic.in

No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/ 704

Date:03.07.2025

OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri S. Jayakumar, Lower Division Clerk at Trademark Registry, Delhi with immediate effect.

2. Shri S. Jayakumar shall report to Head of Office, Trademark Registry, Delhi and shall carry out the work assigned by the office. Shri S. Jayakumar is eligible transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

S.K. Pandey
3/7/25

(S.K. Pandey)

Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Shri S. Jayakumar, Lower Division Clerk
Trade Marks Registry, Chennai

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.



बौद्धिक संपदा

भारत

एकत्व / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
अवरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM



भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एक्सव, अभिकल्प और व्यापार चिह्न

Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1) / 705

Date:03.07.2025

OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri Sanjay, Lower Division Clerk at Trademark Registry, Mumbai with immediate effect.

2. Shri Sanjay shall report to Head of Office, Trademark Registry, Mumbai and shall carry out the work assigned by the office. Shri Sanjay is eligible transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

S.K. Pandey
3/7/25
(S.K.Pandey)

Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Shri Sanjay, Lower Division Clerk
Trade Marks Registry, Delhi

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.



बौद्धिक संपदा

भारत

एकत्व / अभिकल्प / व्यापार चिह्न
भौगोलिक संदर्शन / कॉपीराइट
अभिलेख/अईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM



भारत सरकार
GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकत्व, अभिकल्प और व्यापार चिह्न
Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय
Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No.CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/ 706

Date:03.07.2025

OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri Prabhakar M. Poojary, Lower Division Clerk at Trademark Registry Ahmedabad, with immediate effect.

2. Shri Prabhakar M. Poojary, shall report to Head of Office, Trademark Registry Ahmedabad, and shall carry out the work assigned by the office. Shri Prabhakar M. Poojary is eligible transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

S.K. Pandey
3/7/25

(S.K. Pandey)

Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Shri Prabhakar M. Poojary, Lower Division Clerk
Trade Marks Registry, Mumbai

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.



बौद्धिक संपदा

भारत

एकरव / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
अवरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM



भारत सरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकरव, अभिकल्प और व्यापार चिह्न

**Office of The Controller General
Patents, Designs & Trade Marks**

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉट न 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel : +911125300205

ई-मेल / E-Mail : cgoffice.in@nic.in

वेबसाइट / Website: www.ipindia.nic.in

No. CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/ 707

Date: 03.07.2025

OFFICE ORDER

The office of CGPDTM is undergoing augmentation of resources and in order to effectively achieve the output and outcome of the office, the officers / office staff are transferred based on their station tenure to meet the requirement as per administrative exigency.

Upon completion of the station tenure, the Competent Authority has approved the transfer of Shri Jagdish S. Barve, Lower Division Clerk at RGNIIPM, Nagpur with immediate effect.

2. Shri Jagdish S. Barve shall report to Head of Office, RGNIIPM, Nagpur and shall carry out the work assigned by the office. Shri Jagdish S Barve is eligible for transfer entitlements as per FR Rules and DoPT Guidelines.

This is issued with the approval of the competent authority.

S.K. Pandey
3/7/25

(S.K. Pandey)

Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Shri Jagdish S. Barve, Lower Division Clerk
Trade Marks Registry, Mumbai

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.



बौद्धिकसंपदा

भारत

एकरव / अभिकल्प / व्यापारचिह्न
भौगोलिकउपदर्शन /
कॉपीराइटआरजीएनआईआईएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIIPM



भारतसरकार

GOVERNMENT OF INDIA

कार्यालयमहानियंत्रकस्व, अभिकल्पऔरव्यापारचिह्न
Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्यऔरउद्योगमंत्रालय
Ministry of Commerce & Industry
उद्योगसंवर्धनऔरआंतरिकव्यापारविभाग

Department for Promotion of Industry and Internal Trade

बौद्धिकसंपदाभवन

BOUDDHIK SAMPADA BHAWAN

प्लॉटन 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel: +911125300205

ई-मेल / E-Mail : cgoffice.in@gov.in

वेबसाइट / Website: www.ipindia.gov.in

No. CGPDTM-11018(11)/1/2020-CGTMR-Part(1)/ 708

Date: 03.07.2025

OFFICE ORDER

Upon consideration of request, Smt. C.K. Kalaiselvi, Examiner of TM, GI & CR, Trade Marks Registry, Mumbai is hereby transferred to Trade Marks Registry, Chennai with immediate effect. She shall report to Head of Office, Trade Marks Registry, Chennai and shall carry out the work assigned by the office. This transfer is on her own request.

This issues with approval of competent authority.

S.K. Pandey
3/7/25

(S.K. Pandey)

Senior Joint Registrar of TM, GI & CR
Head of Administration & Establishment
O/o CGPDTM

To,

Smt. C.K. Kalaiselvi, Examiner of Trade Marks, GI & Copyright
Trade Marks Registry, Mumbai

Copy to:-

1. Head of Office, Trade Marks Registry Chennai, Delhi, Kolkata, Mumbai, Ahmedabad & RGNIIPM, Nagpur.
2. IT Division, Patent Office, Delhi – for uploading on official website.
3. Pay & Accounts Officer, PAO, Mumbai.
4. Personal file.
5. Hindi version follows.
6. Guard file.